

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 07/07/2016

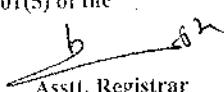
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. ST/A/70352/2016-CU[DB] dated 01/07/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


Asstt. Registrar

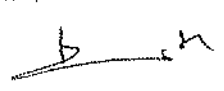
Application	Appeal	Name and Address of Appellant
1	ST/660/2010	CCE MEERUT I EXCISE CHOWK, OPPOSITE CHOUDHARY CHARAN SINGH UNIVERSITY MANGAL PANDAY NAGAR, MEERUT - 250005. Name and Address of Respondent
2		THE POST MASTER, HEAD POST OFFICE BIJNORE, UTTAR PRADESH.,,

Copy To

3 Advocate(s) / Consultant(s): SH NARDEV SINGH, ADV
PUBLIC RELATION OFFICER
BIJNOR HEAD POST OFFICE
BIJNORE.

4 Bar Association, CESTAT, Allahabad

- 5 Director Publications, Customs, Excise, I.P. Estate, Delhi
- 6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3
- 7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17
- 8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
- 9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15
- 10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
- 11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
- 13 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
- 14 M/S Knowledge Processing Pvt. Ltd. (taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032
- 15 C.D.R. 16 Office Copy 17 Guard File


Asstt. Registrar

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

S.T. Appeal No.660/2010

Arising out of O/A No.179-CE/MRT-I/2009 dated 29.01.2010 passed by Commr. (Appeals) of Central Excise, Customs & S.Tax, Meerut-I.

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

-
1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982 : No
 2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental Authorities? : Yes

Commissioner of Central Excise & S. Tax, Meerut-I

...APPELLANT(S)

VERSUS

M/s The Post Master, Head Post Office

RESPONDENT (S)

APPEARANCE

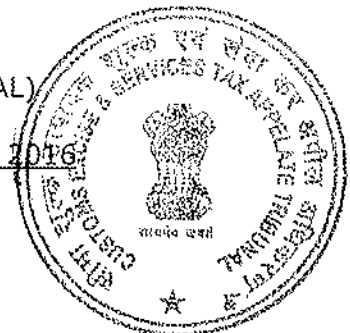
Shri D.K. Deb, Asstt. Commr. (A.R.) for the Department
Shri Nardev Singh, Representative, for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 01. 07. 2016

Final ORDER NO. 70352/2016



Per Mr. Anil Choudhary :

Heard the Id.A.R. for Revenue. Appeal is disposed off as withdrawn under litigation policy, without entering into merits.

(Pronounced in the open Court)

Sd/-

**(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)**

Sd/-

**(ANIL CHOUDHARY)
MEMBER (JUDICIAL)**

gupta

प्रमाणित प्रति / Certified True Copy

b *14.7*
सहायक पंजीकार / Asstt. Registrar
सीमासुलक, जलवायुसुलक एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, अलाहाबाद-211001
38, M. G. MARG, ALAHAABAD-211001

